

1	2	3
Himachal Pradesh . . . . .	10	} 400
(HP Apple Project) . . . . .	5	
	1	
	1	
Jammu & Kashmir . . . . .	25	} 516
(J & K Horticulture Project) . . . . .	15	
	10	
	1	
	1	} 216
Gujarat . . . . .	3	
(Gujarat Fisheries Project) . . . . .	2	
	1	} 77
Goa . . . . .	1	

### Construction of Hotels in States

\*385. SHRI A. C. DAS: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to lay a statement showing:

(a) the number of hotels constructed by his Ministry in various States during the years 1977—80 to generate employment opportunities and to attract tourists;

(b) the number of such hotels constructed in Orissa during that period; and

(c) the number of such hotels proposed to be constructed State-wise during the years 1980—85?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) During the period 1977—80 the I.T.D.C. constructed and commissioned one hotel and carried out expansion of 6 other hotels.

(b) The Travellers' Lodge at Bhubaneswar in Orissa was expanded and commissioned as Hotel Kalinga Ashok.

(c) Since the Sixth Five Year Plan (1980—85) is still under finalisation, it is not possible at this stage to indicate the hotel projects that will be taken up during the years 1980—85.

### Delays in STC

\*386. DR. VASANT KUMAR PANDIT: Will the Minister of COMMERCE be pleased to state:

(a) whether there are complaints of long delays in clearing files of the State Trading Corporation pertaining to licences, permits and many documents required therefor;

(b) whether there is a move on the part of Government to decentralise the powers of the State Trading Corporation to cut-short these handicaps;

(c) whether the State Trading Corporation is thinking of setting up advisory committees at various levels; and

(d) if so, the details of the plan?

THE MINISTER OF COMMERCE AND STEEL & MINES (SHRI

**PRANAB MUKHERJEE:** (a) and (b). There has not been any complaint of long delays in clearing files of the State Trading Corporation. However, with a view to effecting expeditious decision making, the Corporation has recently revised the Schedule of Delegation of Powers to de-centralise operational responsibilities and delegate powers to the junior levels, wherever possible.

(c) and (d). There are already a number of Advisory Committees which are being consulted wherever considered necessary. No proposal is under consideration to set up new advisory committees.

#### Upgradation of Bangalore Airport as International Airport

\*388. **SHRI K. MALLANNA:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there was any move to consider for upgrading Bangalore Airport as an International Airport; and

(b) if so, the details thereof?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA):** (a) No, Sir.

(b) Does not arise.

#### पालम हवाई अड्डे पर पक्षी-उत्पात

\*389. **श्री विलास मुत्तेवार :**  
**श्री अरीवंद नेताम :**

क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 1 जनवरी से 14 अक्टूबर, 1980 के दौरान पालम हवाई अड्डे पर विमानों के पक्षियों के टकराने की घटनाओं के कारण 117 उड़ानों में बाधा पड़ी जिसके परिणामस्वरूप करोड़ों रुपये की हानि हुई;

(ख) यदि नहीं, तो ऐसी घटनाओं और उन के कारण हुई वित्तीय हानि के वास्तविक आंकड़े क्या हैं; और

(ग) पालम हवाई अड्डे के आकाश में पक्षियों के उड़ने के खतरों को दूर करने के लिए क्या कदम उठाये जा रहे हैं और इस समस्या को कब तक पूरी तरह हल कर लिए जाने की संभावना है ?

**पर्यटन और नागर विमानन मंत्री (श्री अनन्त प्रसाद शर्मा):** (क) और (ख. 1 जनवरी से 14 अक्टूबर, 1980 तक की अवधि में पालम हवाई अड्डे पर हुई पक्षियों से टकराने की 40 घटनाएँ नागर विमानन विभाग के रिपोर्ट की गईं, जिनमें से 29 घटनाएँ इंडिया एयरलाइन्स के विमानों की, 3 एयर इंडिया के विमानों की, तथा 8 देशीय तथा अंतरराष्ट्रीय उड़ानें परिचालित करने वाले अन्य विमानों की थीं।

इन घटनाओं के कारण हुई वित्तीय हानियों का ब्यौरा संबंधित एजेंसियों से एकत्रित किया जा रहा है, और सभा-पटल पर रख दिया जायेगा।

(ग) पालम हवाई अड्डे पर समस्या के निवारण के लिए उठाए जा रहे उपचारी कदम निम्न प्रकार हैं:-----

(1) परिवेशीय प्रबंध व्यवस्था, जिसमें कूड़ादानों, पाखाना फेंकने की जगहों, बूचड़-खानों तथा कसाई-घरों आदि को विमान-क्षेत्र से कम से कम 10 किलोमीटर दूर हटा-दना तथा इसके साथ साथ परिचालन क्षेत्र में कौटशाक्षक दबाएँ छिड़कना आदि शामिल हैं।

(2) पक्षियों को भगाने की विधि में पायरो टेकनीक फ्लेयर्स का प्रयोग, पटाखों का विस्फोट तथा पक्षियों को गोली मारना सम्मिलित हैं।

(3) (प्रत्येक विमानक्षेत्र पर पक्षी व्याघात समितियाँ स्थापित की गयी हैं जो स्थिति पर विचार-विमर्श/पुनरीक्षण करने के लिए नियमित रूप से बैठकें करती हैं और पक्षियों के टकराने की घटनाओं को कम/समाप्त करने के लिए उपचारी उपाय करती हैं।

(4) इस समस्या का समाधान करने के लिए विमानक्षेत्र परिवेश प्रबंध-समितियाँ बनाने का भी प्रस्ताव है। परन्तु पक्षी-व्या-